

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-09-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/342/IB/2018
PETITION NUMBER : CP/435/IB/2018
NAME OF THE PETITIONER(S) : Expo Freight Pvt Ltd
NAME OF THE RESPONDENTS : Pro Visual Audio pvt ltd
UNDER SECTION : Rule 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

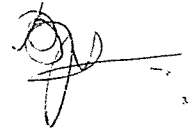
A. ADITHYA

Counsel for operational
creditor
(For Paul & Paul)

V. Vijayaraghavan
27/9/18

N.S. PRAKASH
Accountant

RESPONDENT



(24)

[MA/342/IB/2018 IN CP/435/IB/2018]

ORDER

The counsel for the Operational Creditor is directed to file memo for withdrawal of this application. Accordingly, the counsel for the Operational Creditor has filed a memo for withdrawing the present application MA/342/IB/2018, the same is hereby **dismissed as withdrawn.**


(S VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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